

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2832
ANSWERED ON:09.08.2001
CONVERSION OF COOPERATIVE SOCIETIES INTO COMPANIES
Y.S. VIVEKANANDA REDDY

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government are planning to insert provisions in the Companies Act, 1956 which would enable cooperative societies with presence in more than one State to convert the existing cooperatives into companies or producer companies;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS AND SHIPPING (SHRI ARUN JAITLEY)

(a) to (c): The recommendations of Dr. YK. Alagh Committee Report are being examined by the Government. Once a final decision is taken, the Bill will be introduced at the earliest.